ITEM NO.104 COURT NO.6 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.2276/2025

PRAMOD YADAV **Appellant(s)**

VERSUS

STATE OF U.P. **Respondent(s)**

(IA No. 80279/2025 - EXEMPTION FROM FILING O.T., IA No. 104867/2025 - EXEMPTION FROM FILING O.T.. IA No. 109322/2025 - INTERVENTION/IMPLEADMENT AND IA No. 86096/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH
Crl.A. No. 2277/2025 (II)
Crl.A. No. 4233-4234/2025 (II)

Date : 29-10-2026 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :
Mr. Satendra Tripathi- 3861, AOR
Mr. Astitva Tripathi, Adv.
Mr. Devarshi Pandey, Adv.
Mr. Prashant Kumar, Adv.
Mr. Ankit Rai, Adv.
Mr. Anuj Tariyal, Adv.
Ms. Devanshi Saxena, Adv.
Ms. Shreya Chaturvedi, Adv.
Ms. Jyoti Singh, Adv.
Mrs. Keerti Gupta, Adv.

Mrs. Vibha Datta Makhija, Sr. Adv.
Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Madhulika, Adv.
Ms. Madhulika, Adv.
Mr. Amulya Dev Mishra, Adv.
Ms. Shriji Mishra, Adv.
Mr. Amrendra Kumar Singh, Adv.
Mr. Shashank Tiwari, Adv.
Mr. Sarthak Tiwari, Adv.

Signature Not Verified
Digitally signed by VISHAL ANAND
Date: 2026.10.29 16:11:08 IST
Reason:

For Respondent(s) :Ms. Srishti Singh- 2552, AOR

Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.

Mr. Syed Mehdi Imam- 1879, AOR
Mr. Ansh Yadav, Adv.
Ms. Ritika Yadav, Adv.
Ms. Rishika Singhal, Adv.

Mr. Satendra Tripathi- 3861, AOR
Mr. Astitva Tripathi, Adv.
Mr. Devarshi Pandey, Adv.
Mr. Prashant Kumar, Adv.
Mr. Ankit Rai, Adv.
Mr. Anuj Tariyal, Adv.
Ms. Devanshi Saxena, Adv.
Ms. Shreya Chaturvedi, Adv.
Ms. Jyoti Singh, Adv.
Mrs. Keerti Gupta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Arguments concluded.

2. Judgment reserved.

3. The learned counsel appearing for the respondents to file their respective written submissions not running in more than three pages within a period of three days from today.

4. A soft copy of the written submissions shall also be forwarded to writtensubmissions.jbp@gmail.com and officehmjkvc2025@gmail.com respectively.

(VISHAL ANAND)
DEPUTY REGISTRAR

(MANOJ-I)
COURT MASTER (NSH)